

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**IA No.82 of 2012 in  
DFR No.1690 of 2011**

**Dated : 27<sup>th</sup> March, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. South Indian Sugar Mills Association & Ors. ... Appellant(s)**

**Versus**

**The Addl. Chief Secretary Govt. of  
Karnataka & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s): Mr. Prabhuling Navadgi  
Mr. Rajesh Mahale**

**ORDER**

**IA No.82 of 2012  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 11.04.2012.

Dasti service is permitted.

Post the matter on **11.04.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/vs**